CERTIFICATE BY ADVOCATE

(On Letterhead)

I,	, Advocate, do
hereby certify that Sri/Sm	nt
is my client and that his	s presence in
(mention the name of the	e Court) is mandatory in connection with
	(mention case number)
for the reason:	
Hence, the aforesaid precincts.	d litigant be permitted to enter the Court
Date:	Signature of Advocate Enrollment No.
Name of Advocate:	
Mobile No. of Advocate:	
Mobile No. of Litigant:	

Application by Litigant/Party appearing in person

Name:	
Address:	
Name of the Court	in which entry is sought
Pending Case No	
OR	
New Case No./Nec	essary details of the case:
I, hereby req	uest to permit me to enter the Court precincts, to
attend my case mer	ntioned above.
	SIGNATURE
Date:	Mobile No.